

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 571  
(To be answered on the 22<sup>nd</sup> July 2021)

ROUTE DISPERSAL GUIDELINES

571. SHRI NATARAJAN P.R.

Will the Minister of CIVIL AVIATION

**नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Government has laid down 'Route Dispersal Guidelines' to achieve better air connectivity;  
(b) if so, the details thereof; and  
(c) the details of names of airports connected under the said guidelines?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

**नागर विमानन मंत्रालय में राज्य मंत्री**

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): The Government of India has laid down Route Dispersal Guidelines (RDG) with a view to achieve better connectivity of air transport services of different regions of the country. Under RDG, routes have been classified into different categories namely Category- I, II, II-A and III.

The criteria for routes classified under Category- I, are, a flying distance of more than 700 km, average seat factor of more than 70% and annual traffic of 5 lakh passengers over two full schedules i.e. summer and winter schedule. There are twenty routes connecting cities directly under this category.

Routes connecting stations in North-Eastern Region, Himachal Pradesh, Uttarakhand, Union Territories of Jammu & Kashmir, Ladakh, Andaman & Nicobar Islands, Lakshadweep Islands are classified as Category-II. All scheduled operators are required to deploy in Category-II routes at least 10% of their deployed capacity on Category-I routes.

Routes within the North-Eastern Region, Himachal Pradesh, Uttarakhand, Union Territories of Jammu & Kashmir, Ladakh, Andaman & Nicobar Islands, Lakshadweep Islands and Cochin-Agatti-Cochin are classified as Category- IIA. All operator(s) are required to deploy at least 1% in Category- IIA routes of the capacity, deployed on Category- I routes.

Routes other than those mentioned in Category- I, II and II-A are classified as Category-III. All operator(s) are required to deploy at least 35% in Category- III routes of the capacity, deployed on Category-I routes.

(c): A list of airports covered under category II, IIA and III from where the scheduled air services are available as per Summer Schedule 2021 is attached.

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**Annexure**

Statement referred to in reply of Lok Sabha Unstarred Question No.571 for answer on 22.07.2021

List of airports covered under category II, IIA and III from where the scheduled air services are available as per Summer Schedule 2021.

Sl. No.	State/ Union Territory (UT)	Names of Cities Air linked
1	Andhra Pradesh	Rajamundry, Tirupati, Vijayawada, Vizag, Cuddapah, Kurnool
2	Arunachal Pradesh	Pasighat, Tezu
3	Assam	Dibrugarh, Guwahati, Jorhat, Lilabari, Silchar, Tezpur, Rupsi
4	Bihar	Gaya, Darbhanga
5	Chhattisgarh	Raipur, Jagdalpur, Bilaspur
6	Gujarat	Bhuj, Bhavnagar, Jamnagar, Rajkot, Surat, Vadodara, Kandla, Porbandar, Keshod
7	Haryana	Hissar
8	Himachal Pradesh	Dharamshala, Kullu, Shimla
9	Jharkhand	Ranchi
10	Karnataka	Belgaum, Mangalore, Hubli, Vidyanagar, Mysore, Gulbarga, Bidar
11	Kerala	Trivandrum, Kannur, Kozhikode
12	Madhya Pradesh	Bhopal, Gwalior, Indore, Jabalpur, Khajuraho
13	Maharashtra	Aurangabad, Nagpur, Nanded, Nasik, Kolhapur, Jalgaon, Shirdi
14	Manipur	Imphal
15	Meghalaya	Shillong
16	Mizoram	Aizwal
17	Nagaland	Dimapur
18	Orissa	Bhubaneswar, Jharsuguda
19	Punjab	Amritsar, Ludhiana, Pathankot, Adampur
20	Rajasthan	Jodhpur, Udaipur, Bikaner, Jaisalmer, Kishangarh
21	Sikkim	Pakyong
22	Tamil Nadu	Coimbatore, Madurai, Trichy, Tuticorin, Salem
23	Tripura	Agartala
24	Uttar Pradesh	Agra, Prayagraj Gorakhpur, Varanasi, Kanpur, Hindon, Bareilly
25	Uttaranchal	Dehradun, Pant Nagar
26	West Bengal	Bagdogra, Durgapur,
27	Andaman & Nicobar Islands	Port Blair
28	Lakshadweep Islands	Agatti
29	Daman & Diu	Diu
30	Jammu & Kashmir	Jammu, Srinagar
31	Ladakh	Leh, Thoise